

MINUTES OF THE MEETING NO.09 (2023-24) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 05.02.2024 AT 3:00 PM, VANIJYA BHAWAN, NEW DELHI

Meeting No.09 (2023-24) of EXIM Facilitation Committee (EFC) held in physical mode under the Chairmanship of Shri Subhash Chandra Agarwal, Addl. DGFT at 3:00 PM on 05.02.2024, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting: -

- i. Abhishek Kumar, Junior Statistical Officer (Trade), DoAHD
- ii. Nitin Bharati, Section Officer, Ministry of Mines
- iii. Gunjan Arora, Consultant, MoEF&CC (SU Division)

In attendance:

- i. Shri S.K. Mohapatra, Joint DGFT
- ii. Smt. Pratibha Kumari, Deputy DGFT

3. Altogether 199 applications were considered by the EFC, out of which 37 cases were approved including 31 ex-post facto cases, 10 cases were rejected & closed and remaining 152 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

SI-No	Name of the Firm	DGFT (Hqrs) File No.-	Item Description	Date of receipt of application in DGFT(Hqrs)	Decision of EFC / remark
Department of Agriculture and Farmers Welfare					
1	HARIDAS NANJI AND SONS	HQRXEXLAPPLY 00000250AM23	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
2	JAY JAY SERVICES	HQRXEXLAPPLY 00002058AM23	Nux Vomica dried seeds	03.11.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
3	LOHIA BROTHERS PVT LTD	HQRXEXLAPPLY 00000310AM24	Pongamia Pinnata seeds (Karanja Seeds)	08.05.2023	Deferred due to want of comments / NOC from DoA&FW.
4	DHARINI AGRO EXPORT	HQRXEXLAPPLY 00000298AM24	Bale of Compress Peanut Shells	06.05.2023	Deferred due to want of comments / NOC from DoA&FW.
5	AAR BEE MACHINERIES PVT LTD	HQRXEXLAPPLY 00001186AM24	Mucuna Seeds/ Albizia Odoratissima Seeds/ Clover Seeds	09.08.2023	Deferred due to want of comments / NOC from DoA&FW.

6	KAVERI SEED COMPANY LTD.	HQRXEXLAPPLY 00001201AM24	HYBRID RICE (PADDY) KRHP497 SEEDS/ HYBRID RICE (PADDY) KRHP425 SEEDS	14.08.2023	Deferred due to want of comments / NOC from DoA&FW.
7	M/S AGARWAL PIRAI KENDRA	HQRXEXLAPPLY 00001269AM24	PADDY	30.08.2023	Deferred due to want of comments / NOC from DoA&FW.
8	ANANT FOODS	HQRXEXLAPPLY 00001271AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	31.08.2023	Deferred due to want of comments / NOC from DoA&FW.
9	SHREE NATH JI TRADING COMPANY	HQRXEXLAPPLY 00001312AM24	NON BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
10	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00001316AM24	PREMA/ MINGLI/ DAYO	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
11	MERHABA INTERNATIONA L	HQRXEXLAPPLY 00001317AM24	Bamboos- TREATED LOGS	15.09.2023	Deferred due to want of comments / NOC from DoA&FW.
12	PURE CROP SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY 00001325AM24	PADDY SEED (ORIZA SATIVA L.) VARIETY : ESP- 1068	20.09.2023	Deferred due to want of comments / NOC from DoA&FW.
13	K K FOODS	HQRXEXLAPPLY 00001352AM24	NON BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	27.09.2023	Deferred due to want of comments / NOC from DoA&FW.
14	MAHESH TRADING COMPANY	HQRXEXLAPPLY 00001335AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Deferred due to want of comments / NOC from DoA&FW.
15	MAHESH TRADING COMPANY	HQRXEXLAPPLY 00001334AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Deferred due to want of comments / NOC from DoA&FW.
16	MAHESH TRADING COMPANY	HQRXEXLAPPLY 00001333AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.09.2023	Deferred due to want of comments / NOC from DoA&FW.

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17	SHREE BABA INDUSTRIES	HQRXEXLAPPLY 00001356AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	30.09.2023	Deferred on the basis of Comments / NOC received from DoA&FW asking firm to submit an undertaking/ declaration for the export of NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY A deficiency letter has been issued on 25.01.2024 to provide proper set of documents.
18	PRB AGRO AND FOODS PRIVATE LIMITED	HQRXEXLAPPLY 00001377AM24	Onion Seeds	10.10.2023	Deferred on the basis of Comments / NOC received from DoA&FW asking firm to submit an undertaking/ declaration for the export of NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY A deficiency letter has been issued on 25.01.2024 to provide proper set of documents.
19	GOPALDAS PAWAN KUMAR	HQRXEXLAPPLY 00001378AM24	Non-Basmati Rice In Husk (Paddy) OTHER THAN SEED QUALITY	10.10.2023	Deferred on the basis of Comments / NOC received from DoA&FW asking firm to submit an undertaking/ declaration for the export of NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY A deficiency letter has been issued on 25.01.2024. to provide proper set of documents.
20	GOPALDAS PAWAN KUMAR	HQRXEXLAPPLY 00001395AM24	Non-Basmati Rice In husk (Paddy)	14.10.2023	Deferred due to want of comments / NOC from DoA&FW.
21	M/S DURGA JI TRADERS	HQRXEXLAPPLY 00001397AM24	NON BASMATI RICE IN HUSK(PADDY)	14.10.2023	Deferred on the basis of Comments / NOC received from DoA&FW asking firm to submit an undertaking/ declaration for the export of NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY A deficiency letter has been issued on 25.01.2024 to provide proper set of documents.
22	BHAWANI TRADERS	HQRXEXLAPPLY 00001398AM24	NON BASMATI RICE IN HUSK(PADDY)	15.10.2023	Deferred due to want of comments / NOC from DoA&FW.
23	OM TRADING COMPANY	HQRXEXLAPPLY 00001413AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	19.10.2023	Deferred due to want of comments / NOC from DoA&FW.

24	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY 00001414AM24	HYBRID PADDY SEEDS	20.10.2023	Deferred due to comments / NOC from DoA&FW received vide OM. No. 1-170/2023-S.D. IV (290th Exim-Export-27) dated 27.12.2023 observing the quantity of the proposed item on higher side. In view of above, the case is deferred for the time being.
25	SEEDWORKS INTERNATIONAL PRIVATE LIMITED	HQRXEXLAPPLY 00001415AM24	HYBRID PADDY SEEDS	20.10.2023	Deferred due to comments / NOC from DoA&FW received vide OM. No. 1-170/2023-S.D. IV (290th Exim-Export-26) dated 27.12.2023 observing the quantity of the proposed item on higher side. In view of above, the case is deferred for the time being.
26	TRADE EXIM	HQRXEXLAPPLY 00001422AM24	PADDY	27.10.2023	Deferred on the basis of Comments / NOC received from DoA&FW asking firm to submit an undertaking/ declaration for the export of NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY A deficiency letter has been issued on 25.01.2024 to provide proper set of documents.
27	M/S SHIVSHAKTI TRADERS	HQRXEXLAPPLY 00001444AM24	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	05.11.2023	Deferred due to want of comments / NOC from DoA&FW.
28	RAJ LAXMI TRADERS	HQRXEXLAPPLY 00001457AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	08.11.2023	Deferred due to want of comments / NOC from DoA&FW.
29	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY 00001460AM24	Hybrid Rice (Paddy) Arize 6444 Gold Seeds / Hybrid Rice (Paddy) Arize Tej Gold Seeds	08.11.2023	Deferred due to want of comments / NOC from DoA&FW.

30	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY 00001461AM24	Hybrid Rice (Paddy) Arize Bigante Plus Seeds/ Hybrid Rice (Paddy) Arize TEJ Gold (Habilis Plus)Seeds/ Hybrid Rice (Paddy) Arize AZ7888 Seeds/ Hybrid Rice (Paddy) Arize Bigante Classic (Arize 6444) Seeds/ Hybrid Rice (Paddy) Arize AZ 6508 (Arize Kimbee 58) Seeds/ Hybrid Rice (Paddy) Arize 6129 Gold (Arize Batari Indra) Seeds/Hybrid Rice (Paddy) AZ8433DT Seeds/ Hybrid Rice (Paddy) AZ6585ST Seeds	08.11.2023	Deferred due to want of comments / NOC from DoA&FW.
31	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY 00001470AM24	Hybrid Rice (Paddy) Tej Vang Seeds/ Hybrid Rice (Paddy) Arize B-TE1 Seeds	10.11.2023	Deferred due to want of comments / NOC from DoA&FW.
32	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY 00001509AM24	Hybrid Rice (Paddy) Arize Dhani Gold Seeds/ Hybrid Rice (Paddy) Arize AZ7006 Seeds/ Hybrid Rice (Paddy) Arize INH16019 Seeds/ Hybrid Rice (Paddy) Arize AZ6453 ST Seeds/ Hybrid Rice (Paddy) Arize Tej Gold Seeds/ Hybrid Rice (Paddy) Arize AZ6585 ST Seeds/ Hybrid Rice (Paddy) Arize AZ2241 ST	25.11.2023	Deferred due to want of comments / NOC from DoA&FW.

			Seeds		
33	M/S MA LAXMI TRADERS	HQRXEXLAPPLY 00001512AM24	Rice Paddy or in Husk (Non Basmati Rice)	26.11.2023	Deferred due to want of comments / NOC from DoA&FW.
34	OM ENTERPRISES	HQRXEXLAPPLY 00001524AM24	Non Basmati Rice Paddy (other than seed quality)	30.11.2023	Deferred due to want of comments / NOC from DoA&FW.
35	SAHU TRADERS	HQRXEXLAPPLY 00001528AM24	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	01.12.2023	Deferred due to want of comments / NOC from DoA&FW.
36	BHARAT SEEDS CORPORATION	HQRXEXLAPPLY 00001540AM24	Onion Seeds c.v. Bombay Red / Onion Seeds c.v. Red Nasik / Onion Seeds c.v. Light Red Govran	05.12.2023	Approved on the basis of the comments received from DoA&FW vide OM No. 1-164/2022-SD.IV (284th EXIM - Export - 56) dated 18.04.2023 approving the export of 4,50,000 KGs Onion Seeds to UAE, Afghanistan & Netherland by M/s BHARAT SEEDS CORPORATION. Export Authorization was issued on ex-post facto basis.
37	ABHINANDAN TRADERS	HQRXEXLAPPLY 00001542AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	05.12.2023	Deferred due to want of comments / NOC from DoA&FW.
38	ADARSH TRADERS	HQRXEXLAPPLY 00001544AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Deferred due to want of comments / NOC from DoA&FW.
39	SAHU TRADERS	HQRXEXLAPPLY 00001545AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Deferred due to want of comments / NOC from DoA&FW.
40	SAHU TRADERS	HQRXEXLAPPLY 00001546AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Deferred due to want of comments / NOC from DoA&FW.
41	NIKHIL TRADERS	HQRXEXLAPPLY 00001547AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Deferred due to want of comments / NOC from DoA&FW.
42	MAA BHAWANI TRADERS	HQRXEXLAPPLY 00001548AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	06.12.2023	Deferred due to want of comments / NOC from DoA&FW.
43	ABRAR BROTHERS AND COMPANY	HQRXEXLAPPLY 00001549AM24	ONION SEED	07.12.2023	Deferred due to want of comments / NOC from DoA&FW.

44	ANURAG TRADING	HQRXEXLAPPLY 00001556AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Deferred due to want of comments / NOC from DoA&FW.
45	SIDDHI VINAYAK TRADING COMPANY	HQRXEXLAPPLY 00001557AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Deferred due to want of comments / NOC from DoA&FW.
46	KESHRI NANDAN GRAIN STORE	HQRXEXLAPPLY 00001558AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Deferred due to want of comments / NOC from DoA&FW.
47	GOSWAMI ENTERPRISES	HQRXEXLAPPLY 00001559AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Deferred due to want of comments / NOC from DoA&FW.
48	MODERN SINGH ENGINEERING WORKS	HQRXEXLAPPLY 00001560AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Deferred due to want of comments / NOC from DoA&FW.
49	BALA JEE ENTERPRISES	HQRXEXLAPPLY 00001561AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	08.12.2023	Deferred due to want of comments / NOC from DoA&FW.
50	SEEDS & GRAINS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00001563AM24	NUX VOMICA dried ripe seeds	09.12.2023	Deferred due to want of comments / NOC from DoA&FW.
51	HANUMAN TRADERS	HQRXEXLAPPLY 00001565AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	12.12.2023	Deferred due to want of comments / NOC from DoA&FW.
52	DIPJYOTI ENTERPRISES	HQRXEXLAPPLY 00001566AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	12.12.2023	Deferred due to want of comments / NOC from DoA&FW.
53	KARAN ENTERPRISES	HQRXEXLAPPLY 00001567AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	12.12.2023	Deferred due to want of comments / NOC from DoA&FW.
54	JAI GOVIND ENTERPRISES	HQRXEXLAPPLY 00001569AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	12.12.2023	Deferred due to want of comments / NOC from DoA&FW.
55	SHUBHAM TRADERS	HQRXEXLAPPLY 00001577AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	14.12.2023	Deferred due to want of comments / NOC from DoA&FW.

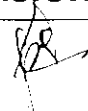
56	PARBATI GALLA BHANDAR	HQRXEXLAPPLY 00001582AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	14.12.2023	Deferred due to want of comments / NOC from DoA&FW.
57	PADARTHA G P	HQRXEXLAPPLY 00001581AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	14.12.2023	Deferred due to want of comments / NOC from DoA&FW.
58	YUVRAJ TRADING	HQRXEXLAPPLY 00001599AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	19.12.2023	Deferred due to want of comments / NOC from DoA&FW.
59	MANOKAMNA TRADERS	HQRXEXLAPPLY 00001610AM24	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	21.12.2023	Deferred due to want of comments / NOC from DoA&FW.
60	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00001638AM24	OF ONION -TERIA (28535)	29.12.2023	Deferred due to want of comments / NOC from DoA&FW.
61	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00001639AM24	OF ONION -TERIA (28535)	29.12.2023	Deferred due to want of comments / NOC from DoA&FW.
62	M/S. SHRISTI SIDDHARTH TRADING	HQRXEXLAPPLY 00001649AM24	NON BASMATI RICE IN HUSK (OTHER THAN OF SEED QUALITY)	03.01.2024	Deferred due to want of comments / NOC from DoA&FW.
63	KARISHMA FOOD PRODUCTS	HQRXEXLAPPLY 00001656AM24	NUXVOMICA, DRIED RIPE SEEDS	06.01.2024	Deferred due to want of comments / NOC from DoA&FW.
64	EAST WEST SEEDS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00001665AM24	OF ONION-28511	09.01.2024	Deferred due to want of comments / NOC from DoA&FW.
65	JAI MAA DURGA ENTERPRISES	HQRXEXLAPPLY 00001666AM24	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	09.01.2024	Deferred due to want of comments / NOC from DoA&FW.
66	SIDHI VINAYAK FOODS	HQRXEXLAPPLY 00001667AM24	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	09.01.2024	Deferred due to want of comments / NOC from DoA&FW.
67	S.R.TECH ENGINEERING SERVICES	HQRXEXLAPPLY 00001669AM24	RICE PADDY	09.01.2024	Deferred due to want of comments / NOC from DoA&FW.
68	BHAISAJYA SUPPLIERS PRIVATE LIMITED	HQRXEXLAPPLY 00001677AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	10.01.2024	Deferred due to want of comments / NOC from DoA&FW.
69	TRAPURANTAK FARMER PRODUCER COMPANY	HQRXEXLAPPLY 00001678AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED	10.01.2024	Deferred due to want of comments / NOC from DoA&FW.

	LIMITED		QUALITY		
70	SHIV SHAKTI TRADING COMPANY	HQRXEXLAPPLY 00001696AM24	Of seed quality	16.01.2024	Deferred due to want of comments / NOC from DoA&FW.
71	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00001704AM24	OF ONION-KSP 1496 F1	17.01.2024	Deferred due to want of comments / NOC from DoA&FW.
72	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00001705AM24	OF ONION-KSP 1397 F1	17.01.2024	Deferred due to want of comments / NOC from DoA&FW.
73	KALASH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00001706AM24	OF ONION-KSP 117- KSP 1496 F1	17.01.2024	Deferred due to want of comments / NOC from DoA&FW.
74	VNR SEEDS PRIVATE LIMITED	HQRXEXLAPPLY 00001725AM24	PADDY SEEDS VNR 2245/2233	23.01.2024	Deferred due to want of comments / NOC from DoA&FW.
75	MAHYCO PRIVATE LIMITED	HQRXEXLAPPLY 00001734AM24	PADDY SEEDS MRP5566/5569	24.01.2024	Deferred due to want of comments / NOC from DoA&FW.
76	OM ENTERPRISES	HQRXEXLAPPLY 00001736AM24	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	25.01.2024	Deferred due to want of comments / NOC from DoA&FW.

Department of Animal Husbandry and Dairying

77	KHASA MURRAH BUFFALO FARMS	HQRXEXLAPPLY 00001615AM24	MILKING BUFFALO AND MURRAH BULLS	22.12.2023	Deferred due to want of comments / NOC from DoAHD.
78	SAHIDAM ENTERPRISE	HQRXEXLAPPLY 00001664AM24	Wheat Bran	08.01.2024	Deferred due to want of comments / NOC from DoAHD.
79	CHALIHA IMPEX	HQRXEXLAPPLY 00001672AM24	Wheat Bran	10.01.2024	Deferred due to want of comments / NOC from DoAHD.
80	GANPATI CORPORATION	HQRXEXLAPPLY 00001720AM24	PADDY HUSK - FOR INDUSTRIAL USE NOT FOR FOODER	22.01.2024	Deferred due to want of comments / NOC from DoAHD.
81	J. K. ENTERPRISE	HQRXEXLAPPLY 00001740AM24	FROZEN SAHIWAL SEMEN/FROZEN MURRAH SEMEN	25.01.2024	Deferred due to want of comments / NOC from DoAHD.
82	J. K. ENTERPRISE	HQRXEXLAPPLY 00001741AM24	FROZEN SAHIWAL SEMEN	25.01.2024	Deferred due to want of comments / NOC from DoAHD.
83	J. K. ENTERPRISE	HQRXEXLAPPLY 00001748AM24	PURE SAHIWAL	27.01.2024	Deferred due to want of comments / NOC from DoAHD.
84	AYUSH ENTRADE PRIVATE LIMITED	HQRXEXLAPPLY 00001750AM24	Wheat Bran	27.01.2024	Deferred due to want of comments / NOC from DoAHD.

Ministry of Environment Forest and Climate Change (SU Division)



85	BLUE DIAMOND AGENCIES	HQRXEXLAPPLY 00002290AM23	Agarwood Chips	05.01.2023	Deferred on the basis of Comments / NOC received from M/o EF&CC (SU Div) vide OM dated 14.08.2023 sought documents from the firm. A deficiency letter has been issued on 19.12.2023 to provide proper set of documents.
86	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY 00002479AM23	RED SANDERS (71 RS LOGS - 6.0026 MT)	17.02.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
87	VENKATA SAI ENTERPRISES	HQRXEXLAPPLY 00002492AM23	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	20.02.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
88	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY 00002622AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND	10.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
89	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY 00002688AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 300 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
90	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY 00002690AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 186 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.

91	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY 00002691AM23	PATTALAND(ARTI FICIALLY PROPAGATED) RED SANDERS WOOD 99 & 11 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
92	ALMIGHTY AQSA EXPO LLP	HQRXEXLAPPLY 00002692AM23	PATTALAND (ARTIFICIALLY PROPAGATED) RED SANDERS WOOD 228 LOGS	21.03.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND. Application will be considered fresh from 1st April, 2024.
93	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00000446AM24	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	15.05.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
94	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00000448AM24	RED SANDERS WOOD IN LOG FORM(WITHOUT BARK- ARTIFICIALLY PROPAGATED ORIGIN)	15.05.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
95	CLASSIC COTTAGE INTERNATIONA L	HQRXEXLAPPLY 00000566AM24	RED SANDERS WOOD ROOTS OBTAINED FROM PATTALAND	27.05.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
96	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00001276AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	10.08.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.

97	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00001277AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND IN VALUE ADDED PRODUCT FORM OF VARIOUS FURNITURE SIZES	03.09.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.
98	HIMALAYAN INTERNATIONAL	HQRXEXLAPPLY 00001391AM24	RED SANDERS WOOD LOGS	13.10.2023	Closed as the firm was non-responsive for submitting relevant information/ documents despite several reminders.
99	S.K.ENTERPRISE	HQRXEXLAPPLY 00001491AM24	RED SANDERS WOOD IN LOG FORM	20.11.2023	Deferred as the Ministry vide letter No. 5- 47/2023 dated 21.12.2023 has sought comments from Andhra Pradesh Forest Department. However, the comments are awaited.
100	MRL ASSOCIATES INDIA	HQRXEXLAPPLY 00001495AM24	RED SANDERS WOOD IN LOG FORM	21.11.2023	Approved on the basis of the comments received from MoEF&CC (SU Division) vide OM dated 04.01.2024 approving the export for 20 MTs Red Sanders Wood in Log form to China by M/s MRL ASSOCIATES INDIA Export Authorization was issued on ex-post facto basis.
101	AQSA ENTERPRISES	HQRXEXLAPPLY 00001501AM24	RED SANDERS WOOD IN LOG FORM confiscated	24.11.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
102	AQSA ENTERPRISES	HQRXEXLAPPLY 00001507AM24	RED SANDERS WOOD IN LOG FORM confiscated	24.11.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
103	AQSA ENTERPRISES	HQRXEXLAPPLY 00001508AM24	RED SANDERS WOOD IN LOG FORM confiscated	24.11.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
104	YINDU SANDALWOOD PRIVATE LIMITED	HQRXEXLAPPLY 00001514AM24	Red Sanders (Wood Logs)/ (Roots)/ (Chips)	26.11.2023	The quota for Andhra Pradesh for Financial year 2023-24 has been exhausted and therefore, no new authorization will be issued for RED SANDERS WOOD IN LOGFORM AND ROOTS, OBTAINED FROM ARTIFICIALLY ORIGIN FROM PATTALAND.

105	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00001529AM24	RED SANDERS WOOD IN LOG FORM	02.12.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
106	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00001530AM24	RED SANDERS WOOD IN LOG FORM	02.12.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
107	ROCKY RED SANDAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY 00001541AM24	RED SANDERS WOOD LOGS	05.12.2023	Deferred as the Ministry vide letter No. 5- 52/2023 dated 21.12.2023 has sought comments from Tamil Nadu Forest Department. However, the comments are awaited.
108	NATURAL CONVERGENCE CONSULTING	HQRXEXLAPPLY 00001605AM24	Red Sanders wood in Log form	20.12.2023	Deferred as the application has been forwarded to PCCF & HoFF Karnataka Forest Department Authority to furnish the comments. However, the comments are awaited.
109	T MANIVANNAN	HQRXEXLAPPLY 00001622AM24	Value Added Products of RSW (Reaper and Short End Bits) obtained from Pattaland	26.12.2023	Deferred as the application has been forwarded to Wildlife Division of the Ministry for comments on CITES point of view. The comments are awaited.
110	H R A ESSENTIAL OIL FACTORY	HQRXEXLAPPLY 00001688AM24	AGARWOOD	14.01.2024	Deferred on the basis of comments received from MoEF&CC (SU Division) vide OM dated 24.01.2024 sought some documents from the firm. The same has been forwarded to the firm vide e-mail dated 25.01.2024 to furnish the same.
111	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00001751AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND CONVERTED INTO IN VALUE ADDED PRODUCTS PARTS OF VARIOUS SIZES OF FURNITURE FROM LOGS AND ROOTS	28.01.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)

112	RAATI RAJAN IMPEX	HQRXEXLAPPLY 00001752AM24	RED SANDERS WOOD OBTAINED FROM PATTALAND RAISED ARTIFICIALLY FROM TAMIL NADU STATE	28.01.2024	Deferred due to want of comments / NOC from M/o EF&CC (SU Division)
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Ministry of Environment Forest and Climate Change (Ozone Cell)

113	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY 00001408AM24	Bromotrifluoromethane (Halon-1301) (Feedstock use)	18.10.2023	Closed as the firm was non-responsive for submitting relevant information/ documents despite several reminders.
114	SRF LIMITED	HQRXEXLAPPLY 00001499AM24	trans-1,3,3,3-Tetrafluoroprop-1-ene (HFO-1234ze(E))	23.11.2023	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
115	BHARAT ENGINEERING WORKS	HQRXEXLAPPLY 00001616AM24	Bromochlorodifluoromethane (Halon-1211)	22.12.2023	Approved on the basis of the comments received from MoEF&CC(Ozone Cell) are received vide OM dated 05.01 2024 approving the export for 2200 KGs Bromochlorodifluoromethane (Halon-1211) to United States by M/s BHARAT ENGINEERING WORKS Export Authorization was issued on ex-post facto basis.
116	PACIFIC ENTERPRISE	HQRXEXLAPPLY 00001675AM24	Bromotrifluoromethane (Halon-1301)	10.01.2024	Approved on the basis of the comments received from MoEF&CC(Ozone Cell) are received vide OM dated 06.02 2024 approving the export for 50000 KGs Bromotrifluoromethane (Halon-1301) to United States by M/s PACIFIC ENTERPRISE
117	SRF LIMITED	HQRXEXLAPPLY 00001699AM24	R22 MONOCHLORO DIFLUOROMETHANE/HCFE-22 (FEEDSTOCK)	16.01.2024	Approved on the basis of the comments received from MoEF&CC(Ozone Cell) are received vide OM dated 06.02 2024 approving the export for 2000000KGs R22 MONOCHLORO DIFLUOROMETHANE/HCFE-22 (FEEDSTOCK) to United Kingdom & Japan by M/s SRF LIMITED
118	CURIA INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00001701AM24	Bromofluoromethane (Export for Feedstock purpose only)	17.01.2024	Approved on the basis of the comments received from MoEF&CC(Ozone Cell) are received vide OM dated 06.02 2024 approving the export for 73.084 KGs Bromofluoromethane (Export for Feedstock purpose only) to Singapore by M/s CURIA INDIA PRIVATE LIMITED

119	SRF LIMITED	HQRXEXLAPPLY 00001764AM24	DIFLUOROMETH ANE (R32 / HFC- 32)/ 1,1,1,2- TETRAFLUROET HANE (R134a / HFC-134a)/ R404A (BLEND OF R143a + R125 + R134a)/ R410A (BLEND OF DIFLUOROMETH ANE (HFC-32) + PENTAFLUROET HANE (HFC- 125))/ R407C (BLEND OF 1,1,1,2- TETRAFLUROET HANE (HFC-134a) + DIFLUOROMETH ANE (HFC-32) + PENTAFLUROET HANE (HFC- 125))/ R467A (BLEND OF R32 + R125 + R134a + R600a)/	31.01.2024	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)
120	SRF LIMITED	HQRXEXLAPPLY 00001765AM24	DIFLUOROMETH ANE (R32 / HFC- 32) PENTAFLUROET HANE (R125 / HFC-125)/ 1,1,1,2- TETRAFLUROET HANE (R134a / HFC-134a)/ R410A (BLEND OF DIFLUOROMETH ANE (HFC-32) + PENTAFLUROET HANE (HFC- 125))/ R407C (BLEND OF 1,1,1,2- TETRAFLUROET HANE (HFC-134a) + DIFLUOROMETH ANE (HFC-32) + PENTAFLUROET HANE (HFC- 125))/	31.01.2024	Deferred due to want of comments / NOC from M/o EF&CC (Ozone Cell)

Department of Atomic Energy

121	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00000190AM24	MICRONIZED ZIRCONIUM SILICATE (5 micron/ Patta/Flour (325 Mesh)/ Shwet)	27.04.2023	Approved on the basis of the comments received from DAE vide email dated 15.01.2024 has provided the NoC for the exports of MICRONIZED ZIRCONIUM SILICATE (5 micron/ Patta/Flour (325 Mesh)/ Shwet) 2400 MTs by M/s OPAQUE CERAMICS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
122	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00001386AM24	ZIRCONIUM SILICATE	12.10.2023	Approved on the basis of the comments received from DAE vide email dated 19.01.2024 has provided the NoC for the exports of MICRONIZED ZIRCONIUM SILICATE 120000 KGs by M/s TORRECID INDIA PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
123	TORRECID INDIA PRIVATE LIMITED	HQRXEXLAPPLY 00001392AM24	ZIRCONIUM SILICATE	13.10.2023	Approved on the basis of the comments received from DAE vide email dated 19.01.2024 has provided the NoC for the exports of MICRONIZED ZIRCONIUM SILICATE (5 micron/ Patta/Flour (325 Mesh)/ Shwet) 600000 KGs by M/s TORRECID INDIA PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
124	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00001421AM24	MICRONIZED ZIRCONIUM SILICATE	26.10.2023	Approved on the basis of the comments received from DAE vide email dated 08.01.2024 has provided the NoC for the exports of MICRONIZED ZIRCONIUM SILICATE 100 MTs by M/s OPAQUE CERAMICS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
125	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY 00001480AM24	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opcifier)	16.11.2023	Approved on the basis of the comments received from DAE vide email dated 08.01.2024 has provided the NoC for the exports of ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opcifier 450 MTs by M/s SUKASO CERACOLORS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.

126	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00001552AM24	MICRONIZED ZIRCONIUM SILICATE	07.12.2023	Approved on the basis of the comments received from DAE vide email dated 15.01.2024 has provided the NoC for the exports of MICRONIZED ZIRCONIUM SILICATE 200 MTs by M/s OPAQUE CERAMICS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
127	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00001551AM24	MICRONIZED ZIRCONIUM SILICATE	07.12.2023	Approved on the basis of the comments received from DAE vide email dated 15.01.2024 has provided the NoC for the exports of MICRONIZED ZIRCONIUM SILICATE 500 MTs by M/s OPAQUE CERAMICS PRIVATE LIMITED Export Authorization was issued on ex-post facto basis.
128	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00001632AM24	MICRONIZED ZIRCONIUM SILICATE	27.12.2023	Approved on the basis of the comments received from DAE vide email dated 29.01.2024 approving the exports of MICRONIZED ZIRCONIUM SILICATE 1500 MTs by M/s OPAQUE CERAMICS PRIVATE LIMITED
129	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY 00001674AM24	MICRONIZED ZIRCONIUM SILICATE	10.01.2024	Deferred on the basis of Comments / NOC received from DAE vide e-mail dated 02.02.2024 sought documents from the firm. A deficiency letter has been issued on 05.02.2024 to provide proper set of documents.
130	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY 00001744AM24	MICRONIZED ZIRCONIUM SILICATE	25.01.2024	Deferred due to want of comments / NOC from DAE

Ministry of Mines

131	ECO CLAY SOLUTIONS PRIVATE LIMITED	HQRXEXLAPPLY 00001433AM24	Chrome ore lumps, containing 47percent Cr2O3 and above-1) Cr2O3 : 47 to 50 % 2) SiO2 : 10 to 12% 3) Fe2O3 : 11 to 17 % 4) Al2O3 : 11 to 17 % 5) MgO : 11 to 17 % 6) Moisture : 1% Max 7) Grain size :-200 Mesh 99 %	02.11.2023	Rejected on the basis of the comments / NOC from MoM received vide OM dated 11.01.2024 not recommending the export of Chrome ore lumps, containing 47percent Cr2O3 and above-1) Cr2O3 : 47 to 50 % 2) SiO2 : 10 to 12% 3) Fe2O3 : 11 to 17 % 4) Al2O3 : 11 to 17 % 5) MgO : 11 to 17 % 6) Moisture : 1% Max 7) Grain size :-200 Mesh 99 % considering the resource availability and importance of chrome ore for Indian Steel Industry in present scenario and future demand.
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132	SUJEX INDIA	HQRXEXLAPPLY 00001571AM24	Silica Sands: --- Quartz sands	13.12.2023	Rejected on the basis of the Comments / NOC from MoM received vide OM dated 29.01.2024 not recommending the export of Silica Sands - Quartz sands keeping in view the interest of domestic industries of the country and health issues of the mine workers involved.
133	BAJAJ OVERSEAS	HQRXEXLAPPLY 00001630AM24	Natural garnet	27.12.2023	Deferred comments from MoM received in which they have further told to sought comments from Indian Bureau of Mines
134	P P ROLLING MILLS MFGING COMPANY PRIVATE LIMITED	HQRXEXLAPPLY 00001621AM24	Silica Sands: --- Quartz sands	25.12.2023	Rejected on the basis of the Comments / NOC from MoM received vide OM dated 29.01.2024 not recommending the export of Silica Sands - Quartz sands keeping in view the interest of domestic industries of the country and health issues of the mine workers involved.

Ministry of Textiles

135	NEW KASHMIR CREATION	HQRXEXLAPPLY 00000159AM23	a.Manmade fibre staple chainstitch wall hanging (quranic calligraphy) total area 5.06 square meters B.Manmade fibre (velvet) wall hanging (quranic calligraphy) total area 3.82 square meters	08.05.2022	Deferred due to want of comments/NOC from M/o Culture. As directed by Chairman, EFC, a letter to Ministry of Culture for expediting their comments in the case will be issued.
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Ministry of Petroleum & Natural Gas

136	VASUDHA DEVI BIO ENERGY PRIVATE LIMITED	HQRXEXLAPPLY 00001500AM24	BIO DIESEL MADE OUT OF DIFFERENT VEGETABLE SEEDS AND OILS	24.11.2023	Deferred due to want of information from the firm.
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Miscellaneous Applications

137	FIL INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY 00001342AM24	Extra Neutral Alcohol 96%	26.09.2023	Deferred due to want of comments/NOC from MoFPI.
138	GREESHMA RAVIKUMAR	HQRXEXLAPPLY 00002379AM23	Self feeding Bird (feeding of seeds, pellet)	26.01.2023	Deferred DoAH&D vide OM dated 26.12.2022 have stated that this department has no objection. Further export of same item is subjected to comments/ NoC from MoEF&CC (wildlife). An OM has been sent to MoEF&CC (wildlife) to furnish comments/

					NoC. Comments/NOC from MoEF&CC (wildlife) is awaited.
139	S G P INDIA	HQRXEXLAPPLY 00000122AM23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred due to want of comments from M/o EF&CC (HSM Division). As directed by Chairman, EFC, a letter to HSM Division for expediting their comments in the case will be issued.
140	ANP TRADE LLP	HQRXEXLAPPLY 00002228AM23	Potassium chloride	20.12.2022	Closed as the firm was non-responsive for submitting relevant information/ documents despite several reminders.
141	CAPLIN POINT LABORATORIES LIMITED	HQRXEXLAPPLY 00000045AM24	PROSTATE EXTRACT RECTAL SUPPOSITORIES 30MG BRAND NAME PROSTAPRET PROCTO 30MG(EACH SUPPOSITORY CONTAINS PROSTATE EXTRACT 30 MG EQUIVALENT TO 6 MG IN TERMS OF WATER SOLUBLE PEPTIDES	04.04.2023	Closed as the firm was non-responsive for submitting relevant information/ documents despite several reminders.
142	JS WATER ENERGY LIFE COMPANY PRIVATE LIMITED	HQRXEXLAPPLY 00000463AM24	Nano nutrients for Plants and Fertilizer	16.05.2023	Closed as the firm was non-responsive for submitting relevant information/ documents despite several reminders.
143	K K TRADERS HUF	HQRXEXLAPPLY 00000460AM24	NEEM SEED FOR MEDICINAL USE	16.05.2023	Deferred due to want of comments from Ministry of AAYUSH.
144	SHREE MULTITRADE	HQRXEXLAPPLY 00000215AM24	ORE AND COAL DUST	01.05.2023	Deferred due to want of comments/NOC from Ministry of Mines
145	INDUSHREE ORGANIC	HQRXEXLAPPLY 00001300AM24	Sodium casinate	11.09.2023	Deferred due to want of comments/ NOC from MoFPI
146	W.T.S INTERNATIONAL	HQRXEXLAPPLY 00001758AM24	SPARE PARTS FOR TRUCKS AND BUSES; CLUTCH AND BRAKE PARTS	30.01.2024	Deferred due to want of comments/ NOC from MHI

147	TATA STEEL MINING LIMITED	HQRXEXLAPPLY 00002627AM23	Friable Chrome ore with grade greater than 47% Cr2O3. FOB Value derived including Export Duty. Values shown are approx. Quantity in WMT (+/- 10%)	10.03.2023	Deferred due to want of comments/ NOC from Ministry of Steel.
Raw Human Hair Applications					
148	M.D.ENTERPRISE	HQRXEXLAPPLY 00002231AM23	Human hair	20.12.2022	Closed as the firm was non-responsive for submitting relevant information/ documents despite several reminders.
149	GNL EXPRESS	HQRXEXLAPPLY 00002222AM23	Unprocessed indian human hair	17.12.2022	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents:- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
150	SUMITH ENTERPRISES	HQRXEXLAPPLY 00001578AM24	Human hair unworked, whether or not washed or scoured	14.12.2023	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents:- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. It has also been observed that the previous authorization has not been fully utilized by the firm and remaining quantity 490KGs is yet to be exported.
151	F I ENTERPRISE	HQRXEXLAPPLY 00001593AM24	Human hair unworked, whether or not washed or scoured	18.12.2023	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export.
152	MUNNA ENTERPRISE	HQRXEXLAPPLY 00001596AM24	Human hair unworked, whether or not washed or scoured	19.12.2023	Application withheld. Firm has submitted CA certificate. CA certificate may be verified, the firm has been asked to submit detailed list of shipping bills or e-BRC's for the export proceeds.

153	BANDANA SAHANI	HQRXEXLAPPLY 00001600AM24	Human hair unworked, whether or not washed or scoured	19.12.2023	Application withheld. Firm has submitted CA certificate. CA certificate may be verified, the firm has been asked to submit detailed list of shipping bills or e-BRC's for the export proceeds.
154	SHREEPARAM EXIM AND CARGO INDIA (OPC) PRIVATE LIMITED	HQRXEXLAPPLY 00001604AM24	Human hair unworked, whether or not washed or scoured	20.12.2023	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
155	KM HAIR INTERNATIONAL	HQRXEXLAPPLY 00001606AM24	Human hair unworked, whether or not washed or scoured	20.12.2023	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
156	M/S. QURESHI EXPORTER	HQRXEXLAPPLY 00001607AM24	Human hair unworked, whether or not washed or scoured	21.12.2023	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
157	K J ENTERPRISES	HQRXEXLAPPLY 00001608AM24	Human hair unworked, whether or not washed or scoured	21.12.2023	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
158	SKY ENTERPRISE	HQRXEXLAPPLY 00001614AM24	Human hair unworked, whether or not washed or scoured	21.12.2023	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
159	L.G. ENTERPRISE	HQRXEXLAPPLY 00001617AM24	Human hair unworked, whether or not washed or scoured	22.12.2023	Approved. Export authorization was issued with quantity of 17213.36 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
160	M/s. HMS EXPORTS	HQRXEXLAPPLY 00001629AM24	Human hair unworked, whether or not washed or scoured	27.12.2023	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
161	M/S H.S EXPORTS	HQRXEXLAPPLY 00001631AM24	Human hair unworked, whether or not washed or scoured	27.12.2023	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
162	MIK TRADING	HQRXEXLAPPLY 00001643AM24	Human hair unworked, whether or not washed or scoured	01.12.2023	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.

163	Auza Hair Exports	HQRXEXLAPPLY 00001645AM24	Human hair unworked, whether or not washed or scoured	02.12.2023	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
164	MANARUL SEKH	HQRXEXLAPPLY 00001646AM24	Human hair unworked, whether or not washed or scoured	03.12.2023	The case has been taken up on e- file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents:- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
165	PRATHIPATI ENTERPRISES	HQRXEXLAPPLY 00001651AM24	Waste of Human Hair	05.01.2024	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
166	ZIOFI EXPORTER	HQRXEXLAPPLY 00001657AM24	Human hair unworked, whether or not washed or scoured	06.01.2024	Approved. Export authorization was issued with quantity of 97838.99 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
167	TETRI EXPORTER	HQRXEXLAPPLY 00001661AM24	Human hair unworked, whether or not washed or scoured	08.01.2024	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
168	HASAN HAIR EXPORTS	HQRXEXLAPPLY 00001663AM24	Human hair unworked, whether or not washed or scoured	08.01.2024	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
169	FARIHA ENTERPRISE	HQRXEXLAPPLY 00001671AM24	Human hair unworked, whether or not washed or scoured	10.01.2024	The case has been taken up on e- file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents:- a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
170	OM SHAKTHI TRADERS	HQRXEXLAPPLY 00001673AM24	Human hair unworked, whether or not washed or scoured	10.01.2024	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.

171	RAMYA ENTERPRISES	HQRXEXLAPPLY 00001683AM24	Human hair unworked, whether or not washed or scoured	12.01.2024	Approved. Export authorization was issued with quantity of 12972.02 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
172	PRAJWAL ENTERPRISES	HQRXEXLAPPLY 00001684AM24	Human hair unworked, whether or not washed or scoured	12.01.2024	Approved. Export authorization was issued with quantity of 1000 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
173	MAHESH HAIR PRIVATE LIMITED	HQRXEXLAPPLY 00001685AM24	Human hair unworked, whether or not washed or scoured	13.01.2024	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents: - a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
174	MAHESH HUMAN HAIR BUSINESS	HQRXEXLAPPLY 00001686AM24	Human hair unworked, whether or not washed or scoured	13.01.2024	The case has been taken up on e-file and a deficiency letter has been issued to the firm. Firm has been asked to submit the following documents: - a. Full exports have been made against the authorization b. Proceeds (Payment) from exports made against the authorization have been fully realized. Reply of the firm is awaited.
175	S.L.V HAIR ENTERPRISES	HQRXEXLAPPLY 00001692AM24	Human hair unworked, whether or not washed or scoured	15.01.2024	Approved. Export authorization was issued with quantity of 30530.95 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
176	ANGEL WAVY HAIR	HQRXEXLAPPLY 00001693AM24	Human hair unworked, whether or not washed or scoured	15.01.2024	Approved. Export authorization was issued with quantity of 11691.42 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
177	CRYSTAL HAIR TRADES	HQRXEXLAPPLY 00001694AM24	Human hair unworked, whether or not washed or scoured	15.01.2024	Approved. Export authorization was issued with quantity of 59692.06 Kg raw human hair for export.
178	TOUFIK ENTERPRISE	HQRXEXLAPPLY 00001696AM24	Human hair unworked, whether or not washed or scoured	16.01.2024	Approved. Export authorization was issued with quantity of 10377.62 Kg raw human hair for export. Export Authorization was issued

					on ex-post facto basis.
179	SK GM ENTERPRISE	HQRXEXLAPPLY 00001697AM24	Human hair unworked, whether or not washed or scoured	16.01.2024	Approved. Export authorization was issued with quantity of 1816.08 Kg raw human hair for export. Export Authorization was issued on ex-post facto basis.
180	MANNAT HAIRS WASTE MERCHANT	HQRXEXLAPPLY 00001702AM24	Human hair unworked, whether or not washed or scoured	17.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
181	NAYEK HUMAN HAIR (OPC) PRIVATE LIMITED	HQRXEXLAPPLY 00001710AM24	Human hair unworked, whether or not washed or scoured	18.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
182	NATH & BROTHERS	HQRXEXLAPPLY 00001711AM24	Human hair unworked, whether or not washed or scoured	18.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
183	ALAM ENTERPRISE	HQRXEXLAPPLY 00001713AM24	Human hair unworked, whether or not washed or scoured	19.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
184	VIP INDUSTRIES PRODUCT	HQRXEXLAPPLY 00001718AM24	Human hair unworked, whether or not washed or scoured	22.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
185	GAZI INTERNATIONAL	HQRXEXLAPPLY 00001719AM24	Human hair unworked, whether or not washed or scoured	22.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
186	RAMYA ENTERPRISES	HQRXEXLAPPLY 00001724AM24	Human hair unworked, whether or not washed or scoured	23.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
187	L.G. ENTERPRISE	HQRXEXLAPPLY 00001727AM24	Human hair unworked, whether or not washed or scoured	23.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
188	VIP SUPER BROOMS INDIA	HQRXEXLAPPLY 00001726AM24	Human hair unworked, whether or not washed or scoured	23.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.

189	PRAJWAL ENTERPRISES	HQRXEXLAPPLY 00001729AM24	Human hair unworked, whether or not washed or scoured	23.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
190	SHILPA HAIR ENTERPRISE	HQRXEXLAPPLY 00001733AM24	Waste of Human Hair	24.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
191	INDO HUMAN HAIR EXPORTERS PRIVATE LIMITED	HQRXEXLAPPLY 00001734AM24	Human hair unworked, whether or not washed or scoured	24.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
192	BISIX INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLY 00001738AM24	Human hair unworked, whether or not washed or scoured	25.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
193	KERIM ENTERPRISE PRIVATE LIMITED	HQRXEXLAPPLY 00001739AM24	Human hair unworked, whether or not washed or scoured	25.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
194	SREE HARI VALLABHA ENTERPRISES	HQRXEXLAPPLY 00001745AM24	Human hair unworked, whether or not washed or scoured	25.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
195	SIMRAN ENTERPRISE	HQRXEXLAPPLY 00001755AM24	Human hair unworked, whether or not washed or scoured	30.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
196	VASANTHA ENTERPRISES	HQRXEXLAPPLY 00001760AM24	Human hair unworked, whether or not washed or scoured	31.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
197	SVG ENTERPRISES	HQRXEXLAPPLY 00001761AM24	Human hair unworked, whether or not washed or scoured	31.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
198	HAPPY HUMAN HAIR ENTERPRISE	HQRXEXLAPPLY 00001762AM24	Human hair unworked, whether or not washed or scoured	31.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.
199	R N ENTERPRISES	HQRXEXLAPPLY 00001763AM24	Human hair unworked, whether or not washed or scoured	31.01.2024	The matter is under consideration on e-file, hence EFC has decided to defer the case for the time being.

Note:

(i) **Deferred cases:** Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies, requirement of additional information/clarification from the applicant firm or necessary examination of specific documentary evidence of the firm .

Please note that the quota for Red Sanders Wood for the state of Andhra Pradesh has been exhausted for the current financial year, no new application will be considered till the end of the current financial year.

(ii) **Approved cases:** Cases which got approved by EFC are issued export authorizations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as Approved post-facto imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency (ies) with no divergence in views. However, such cases shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as Dropped imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as Rejected imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorization due to reasons such as, proposal not supported by the concerned technical agency, not furnishing the relevant documents within the stipulated time period, not replying to the deficiency letter within the prescribed time period. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as Closed imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require license from DGFT.

